

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

UNSTARRED QUESTION NO:467
ANSWERED ON:26.07.2000
DEVELOPMENT OF BORDER AREAS
HARIBHAI PARTHIBHAI CHAUDHARY

Will the Minister of PLANNING be pleased to state:

- (a) whether any scheme is under consideration of the Government for the development of border areas;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF PLANNING, MINISTER OF STATE IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE DEPARTMENT OF ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI ARUN SHOURIE)

(a) to (c) The Border Area Development Programme (BADP) is already in operation in the border blocks of all the States which have an international land border. BADP covers 16 states namely, Arunachal Pradesh, Assam, Bihar, Gujarat, Himachal Pradesh, Jammu & Kashmir, Manipur, Meghalaya, Mizoram, Nagaland, Punjab, Rajasthan, Sikkim, Tripura, Uttar Pradesh and West Bengal.

The main objective of the Programme is to meet the special needs of the people living in remote, inaccessible areas situated near the border. BADP is a 100% Centrally Funded Area Programme. The schemes to be taken up under the programme are decided by the State Level Screening Committee under the chairmanship of the concerned State Chief Secretary. The schemes are to be designed to take care of the special problems faced by the people living in the border areas.